

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI,
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. 1028
ANSWERED ON 27.06.2019

CLEAN GANGA FUND

1028. SHRI RAVNEET SINGH BITTU

Will the Minister of JAL SHAKTI be pleased to state:

- (a) the funds utilised from the Clean Ganga Fund during the last five years;
- (b) the number of times the board of trustees of the Clean Ganga Fund trust met during the last five years;
- (c) the number of projects sanctioned and implemented to clean up the Ganga river under the Namami Gange Mission; and
- (d) whether the Government is aware of the CAG report on the NMCG and if so, the steps taken to correct the lacunae of the Government?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI & SOCIAL JUSTICE AND EMPOWERMENT

(SHRI RATTAN LAL KATARIA)

- (a) Projects worth Rs.61.45 crore have been sanctioned out of funds received under Clean Ganga Fund (CGF).
- (b) First meeting of Board of Trustees of the Clean Ganga Fund was held on 29 May 2015. Subsequently projects were approved by circulation among all the members of Board of Trustees.
- (c) So far, a total of 298 projects have been sanctioned at an estimated cost of Rs.28,451.29 crore. Of these 98 projects have been completed.
- (d) Comptroller and Auditor General of India has carried-out a Performance audit of the rejuvenation of river Ganga to assess the adequacy of estimation, availability and utilization of funds, planning and implementation of various schemes/projects, adequacy of human resources and effectiveness of monitoring and evaluation mechanisms. Based on the recommendations of the Comptroller and Auditor General (CAG), the following steps have been taken:-

- National Mission for Clean Ganga (NMCG) has constituted Audit Review Committee and Budget Review Committee. Seven joint meetings of these Committees have been held so far.
- From Financial Year (FY) 2014-15 to 2019-20 (till 31 May 2019), Rs.7,763.62 crore were released to NMCG. Out of this NMCG has incurred Rs.6,134.93 crore till 31 May 2019 which is 79.02% of funds released. The pace of expenditure has almost tripled as compared to earlier financial years.

- Insisting on submission of Utilization Certificates (UCs) by State Programme Management Groups (SPMGs) and other Executive Agencies on a quarterly basis for bringing in greater discipline in Financial and Budgetary management in organization. As a result timely submission of UCs has vastly improved.
- An Internal Auditor has been appointed for a period of three years in NMCG and also for the SPMG Uttar Pradesh and West Bengal centrally by NMCG for a period of three years. SPMGs of Jharkhand, Uttarakhand & Bihar have also appointed their internal auditors for the years 2018-19 and for ensuing period.
- NMCG is ensuring that the fund demand is based on realistic assessment of expenditure linked to physical progress on the ground with a view to avoiding unspent balances at the end of the Executive and Implementing agencies.

NMCG has also introduced a Monthly Expenditure Report (MER) from all SPMGs wherein the expenditure incurred against the funds available including balance at the end of the month are provided on a regular monthly basis.
